

DIVISION BENCH

O-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

IA/523(KB)2021
In
C.P. (IB)/184(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd July, 2021, 10:30 A.M

Name of the Company	SANGITA FISCAL SERVICES PRIVATE LIMITED Vs. DUNCANS INDUSTRIES LIMITED		
Under Section	Sec 60(5)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Joy Saha, Sr. Advocate] For RP
2. Mr. Dipankar Das, Advocate]
3. Ms. Sanjana Nandi, Advocate]

1. Mr. Rishav Banerjee, Advocate] For R-1 to R-3 (Tea Garden Managers)
2. Mr. Aishwarya Kumar Awasthi, Advocate]
3. Ms. Pranvi Kaur, Advocate]

1. Mr. Ajay Gaggar, Advocate] For R-4 & R-5
2. Mr. Uttiyo Mallick, Advocate]

ORDER

1. Ld. Sr. Counsel/Ld. Counsel for the parties present.
2. Mr. Joy Saha, Ld. Senior Counsel appearing for the Resolution Professional seeks some time to file rejoinder to the reply affidavit(s) filed by the respondent Nos. 1, 2 and 3. Rejoinder be filed within two weeks from today. Copies of rejoinder shall be served on the respondents.
3. List this matter on 25/08/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**